

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**MONDAY, THE SIXTH DAY OF JANUARY  
TWO THOUSAND AND TWENTY FIVE**

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT APPEAL NO: 11 OF 2025**

Writ Appeal under clause 15 of the Letters Patent Writ Preferred Against the Order dated.09/07/2024, in W.P No. 16833 Of 2024 on the file of the High Court.

**Between:**

1. Smt. Ruqia Fatima, W/o. Kaleemuddin Quadri, Age 71 years, Occ. Housewife, R/o. H.No. 19-5-19, Kishan Bagh, Hyderabad.
2. Smt. Ameena Fatima, W/o. Hamid Hussaini, Age. 68 years, Occ. Housewife, R/o. H.No. 5-9-1069, Gunfoundry, Hyderabad.
3. Smt. Zaihara Fatima, W/o. Laic Md. Ikbal, Age. 66 years, Occ. Housewife, R/o. H.No. 10-5-3/2/1/E, Masab Tank, Hyderabad.
4. Smt. Sugara Fatima, W/o. Nadeem, Age. 61 years, Occ. Housewife, R/o. H.No.8-2-399/A/2, Road No.5, Banjara Hills, Hyderabad
5. Syed Akbar Nizamuddin Hssaini, S/o Late. Syed Qutubuddin Hussaini, Age 67 years, Occupation. Business, R/o. H.No.5-6-535, Nampally, Hyderabad.
6. Syed Alimuddin Hussaini, S/o: Late Syed Qutubuddin Hussaini, Age. 57 years, Occ. Business, R/o H.No.5-5-535, Nampally, Hyderabad
7. Syed Samsamuddin Hussaini, S/o: Date Syed Hashim Hussaini age. 48 years, Occupation. Business, R/o H.No.5-6-530, Nampally, Hyderabad
8. Syed Ethashamuddin Hussaini, S/o. Late Syed Hashim Hussaini, Age. 43 years, Occ. Business, R/o. H.No.5-6-530, Nampally, Hyderabad.
9. Smt, Imtiyaz Banu, W/o. Syed Alahaq Ahmed, Age. 47 years, Occ. Housewife, R o. H.No. 5-6-530, Nampally. Hyderabad
10. Syed Sabir Hussaini, S/o. Late Syed Zainulabeddin Hussaini, Age. 59 years, Occ. Business, R/o. H.No. 20-4-1162, Charminar, Hyderabad
11. Smt. Akber Fatima, W/o. Syed Akber Nizamuddin Hussaini, Age. 57 years, Occ. Housewife Daughter of Late Syed Zainulabeddin Hussaini, R/o. Nampally, Hyderabad.
12. Smt. Moinunnisa Begum, W/o. Mohd. 'Khaleque, Age. 68 years, Housewife legal heirs of Late Azizunnisa Begum R/o. Masab Tank, Hyderabad.
13. Smt. Shamasunnisa Begum, W/o. Zahed Ali Khan. Age . 59 years, Occ. Housewife, Legal heirs of Late Azizunnisa Begum R/o. Mir Alam Tank\_ Hyderabad

14. zahid Ali Khan, S/o. Late Abid Ali Khan, Age 71 years, Occ. Business, legal heirs of Late Muneerunnisa Begum, R/o. Mir Alam Tank. Hyderabad
15. Shahid Ali Khan, S/o. Late Abid Ali Khan, Age 68 years, Occ. Business, legal heirs of Late Muneerunnisa Begum, R/o. Mir Alam Tank, Hyderabad.
16. Smt. Sabera Fatima, D/o. Late Abdul Khader, Age. 57 years, Occ. Housewife, legal heir of Late Butul Fatima R/o. Nampally, Hyderabad,
17. Sakeena Fatima, W/o Shaik Osman, age 42 years, Occupation. Housewife, R/o H.No. 5-6-530, Nampally. Hyderabad

- Petitioners are represented by their GPA Holder,  
Syed Bandenawz Hussiani, S/o Syed Zainulabeddin Hussaini, Age 38 years  
Occ. Business R/o 8-2-602/38/2, Road No. 10, Banjara Hills, Hyderabad.
18. Syed Bandenawz Hussiani, S/o Syed Zainulabeddin Hussaini, Age 38 years  
Occ. Business R/o 8-2-602/38/2, Road No. 10, Banjara Hills, Hyderabad.

...APPELLANTS

**AND**

1. Muthadi Venkat Reddy, S/o. M.Linga Reddy, Aged about 48 years,  
Occ. Business, R/o. H.No.1-111, Plot No.4, Vinayaka Nagar Colony, Pedda Amberpet Village, Abdullapurmet Mandal, Ranga Reddy District, Telangana State 501505.
2. The State of Telangana, Rep by its Principal Secretary Revenue (Registration and Stamps) Department,
3. The District Registrar, Ranga Reddy.
4. The Sub Registrar, Pedda Amberpet, Ranga Reddy District.

...RESPONDENTS

**IA NO: 4 OF 2025**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of order passed in WP No. 16833 of 2024 dated 09-07-2024 pending disposal of the writ appeal.

**Counsel for the Appellants: SRI SAGARIKA LOYA**

**Counsel for the Respondent No.1: SRI RAJESH MADDY**

**Counsel for the Respondent Nos.2 to 4: SRI MURALIDHAR REDDY KATRAM  
GP FOR REVENUE(TAMPS AND REGISTRATION)**

**The Court Delivered the following: JUDGMENT**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**WRIT APPEAL No.11 of 2025**

**JUDGMENT:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Ms. Sagarika Loya, learned counsel for the appellants.

Mr. Rajesh Maddy, learned counsel for the respondent No.1.

Mr. Muralidhar Reddy Katram, learned Government Pleader Revenue (Stamps and Registration) for the respondents No.2 to 4.

2. This intra court appeal is filed against the order dated 09.07.2024 passed in W.P.No.16833 of 2024.

3. Admittedly, the appellants are not parties to the order which has been impugned in this intra court appeal. The aforesaid order, therefore, does not bind the appellants.

4. In view of law laid down by the Supreme Court in **Shivdev Singh v. State of Punjab**<sup>1</sup> as well as Division Bench of this Court in **Palavalasa Padmanabham v. State of Andhra Pradesh**<sup>2</sup>, the appellants have the remedy of review available before the learned Single Judge.

5. Therefore, the writ appeal is disposed of with the liberty to the appellants to seek review of the order dated 09.07.2024 passed by the learned Single Judge.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

<sup>1</sup> AIR 163 SC 1909  
<sup>2</sup> 2003 (4)ALD 449 (BD)

SD/- K.SHYLESHI  
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary Revenue (Registration and Stamps) Department, The State of Telangana.
2. The District Registrar, Ranga Reddy.
3. The District Registrar, Ranga Reddy.
4. The Sub Registrar, Pedda Amberpet, Ranga Reddy District.
5. One CC to Sri Sagarika Loya, Advocate [OPUC]
6. One CC to Sri Rajesh Maddy, Advocate [OPUC]
7. Two CC to The GP for Revenue, High Court for the State of Telangana, at Hyderabad[OUT]
8. Two CD Copies

TJ  
PSK

**HIGH COURT**

**DATED:06/01/2025**

**JUDGMENT**

**WA.No.11 of 2025**

*10*  
*G.B*  

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*21/11/25*

**DISPOSING OF THE WRIT APPEAL  
WITHOUT COSTS**